

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE**

DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**

**UNSTARRED QUESTION NO. 2373  
TO BE ANSWERED ON FRIDAY 9<sup>th</sup> March, 2018  
[18 Phalguna, 1939 (SAKA)]**

**‘Budget Allocations to Karnataka’**

**No. 2373, SHRI SHIV KUMAR UDASI:**

Will the MINISTER OF FINANCE be pleased to state:

- (a) the details of budget allocated for Karnataka under different heads by the Union Government, head-wise; and
- (b) the details of progress made in utilization thereof and any help/assistance given by the Central Government to the State for preparing budget dates?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PON. RADHAKRISHNAN)**

(a) Union Government provides for States’ Shares in Central Taxes and Duties; and for Finance Commission recommended grants (accepted by the Union Government) in Demand No. – 40 ‘Transfer to States’. In additions, funds are transferred to State Governments, including Karnataka, under different Centrally Sponsored Schemes by respective line Ministries as per extant scheme guidelines. However, State-wise allocations in respect of schemes run by various Central Government Ministries / Departments are not reflected in the Union Budget. Details of Karnataka’s share in Central Taxes and Duties and Finance Commission recommended grants for the financial year 2017-18 are as under:

- (i) Karnataka’s share in Central Taxes and Duties as per RE 2017-18.

(₹ in crore)

Corporation Tax	Income Tax	Central GST	Integrated GST	Customs	Union Excise Duty	Service Tax	Total
9721.29	8208.64	4382.52	3204.74	2339.62	2423.45	1471.73	31751.99

- (ii) Finance Commission recommended grants allocation for the year 2017-18

(₹ in crore)

State Disaster Response Fund	Urban Local Bodies Grant	Rural Local Bodies Grant	Total
228.75	1159.19	1810.55	3198.49

(b) States’ share in Central taxes and duties are untied fund and utilisation thereof is not monitored by the Central Government. However, Finance Commission recommended grants are being released on the basis of the recommendations of nodal ministries. These nodal ministries alongwith State Level Executive Committee monitors utilisation of these grants. The Budget cycle of States is finalised by them independently.

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